

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH  
FARIDKOT HOUSE, NEW DELHI  
COURT NO. 2  
CAUSE LIST**

**DATE: 7<sup>th</sup> April, 2015  
Time: 10:30 AM**

**HON'BLE MR JUSTICE U.D. Salvi  
JUDICIAL MEMBER**

**HON'BLE Prof. A.R. Yousuf  
EXPERT MEMBER**

S.No	Case No.	Parties	Counsel For Parties	Remark
<b>FOR COMPLETION OF PLEADINGS</b>				
1.	Original Application No.57/2015.	Himalaya Environment & Employment Cooperative Society Vs. State of Uttarakhand & Ors.	Mr. Aagney Sail, Adv. For the Applicant. Mr. Rahul Verma, AAG. With Mr. Bharat J. Joshi, Adv. For R-1. Ms. P.B. Singh, Adv. For R-2.	
<b>FOR HEARING</b>				
2.	Original Application No.24/2014.	Shiv Prasad Vs. U.O.I. & Ors.	Mr. Sanjay Upadhyay, Ms. Manisha Badoni, & Mr. Salik Shafique, Adv. For the Applicant. Mr. Vikas Malhotra, Adv. for R-1. Mr. Rahul Verma & Mr. Mukesh Verma Adv. for R-2 . Mr. Abhishek Paruthi, Adv., for R-3. Mr. Mukesh Verma, Adv. for R-4. Mr. Aditya Singh, Adv. for R-5. Mr. Rahul Verma, Adv. For R-6. Mr. D.K.Dhayani, Adv. for R-7. Mr. Sidharth Bhatnagar & Ms. Ritwika Nanda, Adv. for R- 8 to 21 & 23 to 25	
3.	M.A No. 743/2013 in Original Application No. 11/2012 & M.A No. 58/2014.	Residents of Village Kadamdih Through Umang Choudhary Vs. State of Jharkhand & Ors.	Mr. Sanjay Upadhyay & Ms. Manisha, Adv. for Applicant Mr. Anurag Singh, Adv. for R – 1 to 3 & 5 to 8 Mr. Biswajit Das, Adv. for R – 4 Mr. Shailendra Singh, Adv. for R - 13	
4.	Appeal No. 48(THC)/2012 & M.A No. 145/2013.	Puran Chand & Anr. Vs. State of H.P & Ors.	Mr. Mr. Ritwick Dutta & Ms. Preeta Dhar, Adv. for the Applicant in Appeal No. 48(THC), 39(THC), 40(THC) and 41(THC) of 2012. Ms. P. Batra Singh, Adv. For R-5 in O.A. No. 48 of 2012(THC) & R-1 (in Appeal No. 6 of 2011 (T)). Mr. Ardhendhumauli Kumar Prasad, Adv. For R-6 in Appeal No. 48 of 2012(THC).  Mr. Viplav Sharma, Adv. For R-3 in Appeal No. 6 of 2011 (THC) & O.A. No. 39 to 41 of 2012(THC). Mr. Viplav Sharma, Adv. For R-7 in Appeal No. 48 of 2012(THC)	

			<p>Mr. Suryanarayana Singh, Adv. For R-1, 2 &amp; 4 (in O.A. No. 39 to 41 of 2012(THC).</p> <p>Mr. Suryanarayan Singh, Adl. Adv. In Appeal No. 48 of 2012(THC) for R- 1, 2&amp; 4.</p> <p>Mr. B.V.Naren, Adv. For R-6 (in Appeal No. 48 of 2012(THC) Ministry of Water Resources. (in Appeal No. 6 of 2011 (T)</p> <p>Mr. M. Shrinivas &amp; Binod Poddar, Adv.For R-3 (in Application no. 39 to 41/2012)</p>	
5.	Original Application No. 39(THC) /2012	Court on its own motion Vs. State of H.P & Ors.	-----same as above-----	
6.	Original Application No. 40(THC)/2012	Court on its own motion Vs. State of H.P & Ors.	-----same as above-----	
7.	Original Application No. 41(THC)/2012	Court on its own motion Vs. State of H.P & Ors.	-----same as above-----	
8.	Appeal No. 6(T) /2011 (M.A No. 31/2012 to M.A.No. 36/2012 & M.A No. 50/2012 to M.A No.57/2012)	Durga Ram Sharma Vs. MOEF & Ors.	-----same as above-----	

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